

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 126 of 2011 & IA No. 204 of 2011

Dated: 14th November, 2011

Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Datta, Judicial Member

M/s Vengiri Power
Generation Ltd. Appellant (s)

Versus

Andhra Pradesh Electricity
Regulatory Commission & Ors. Respondent (s)

Counsel for the Appellant(s) : Mr. Kaushik Mishra

Counsel for the Respondent(s) : None

ORDER

Learned counsel for the appellant has furnished the proof of service upon the respondents.

Post the matter on 2nd December, 2011.

(Justice P.S. Datta)
Judicial Member

(Rakesh Nath)
Technical Member

rkt/jt